

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO.IV, NEW DELHI.**

(IB)-238(ND)/2018

In the matter of:

M/s. Jai Bhole Steel Works ... Applicant
Vs.
M/s. Oliver Engineering Pvt. Ltd. ... Respondent

SECTION: Under Section 9 of IBC Code, 2016

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Order delivered on 23.04.2018

For the applicant
For the Respondent

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Mr. Puneet Singh Bindra & Mr.
Sharad Kharra, Advs.

ORDER

Ld. Counsel for the respondent states that some of the pages of the annexure of rejoinder are not readable. Hence request for a clear legible copy. Ld. Counsel for the applicant undertakes to supply the legible copy today. The registry is directed to obtain the rejoinder filed by the applicant on 17th April, 2018. For further consideration on 8th May, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**